

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3014
ANSWERED ON:05.09.2007
TRIBALS JAILED UNDER FOREST LAWS
Agarwal Shri Dharendra;Vasava Shri Mansukhbhai D.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of tribal people have been jailed under forest laws;
- (b) if so, the number of such cases registered against the tribal people during each of the last three years, state-wise;
- (c) the number of cases of illegal falling of trees in various States during the last three years; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

- (a) to (e) The information is being collected and will be laid on the Table of the House.